

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 157 of 2013 & IA 231 of 2013

Dated : 5th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. P.N. Bhandari

Counsel for the Respondent (s) : Mr. C.K. Rai for R-1

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **11.12.2013**.

COURT MASTER